

DHANVRIDHI POLYFABS PVT. LTD.

Manufacturer and Traders of Calcium Carbonate and Color Masterbatch.

Registered Office : 113/1B, Chittaranjan Avenue
7th Floor, Room No. 7A, Kolkata - 700073, India

To
The Interim Resolution Professional / Resolution Professional
Mr. Anal Basu
27, Haladhar Bardhan Lane
Kolkata-700012

Date: 30.06.2022

Sub: Submission of the claim form.

Dear Sir

We are submitting herewith Claim form B along with the supporting document and authorization letter of Raj Kumar Choudhary.

It got delayed due to the sudden death of the director's maternal uncle on 25.06.2022 due to a heart attack.

Thanking You

Yours Faithfully

DHANVRIDHI POLYFABS PVT. LTD.


Authorized Signatory

Encl-

1. Claim form B
2. Resolution and letter for authorization
3. Claim Proof

EXTRACTS OF THE MINUTES OF THE MEETING OF THE BOARD OF DIRECTORS OF M/s. DHANVRIDHI POLYFABS PRIVATE LIMITED HELD AT THE REGISTERED OFFICE OF THE COMPANY AT 113/1B, CHITTARANJAN AVENUE, 5TH FLOOR, ROOM NO. - 5B KOLKATA 700073 ON SATURDAY THE 18th DAY OF JUNE, 2022 AT 12:30 P.M.

AUTHORISATION TO FILE FORM B UNDER REGULATION 7 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA:

“RESOLVED THAT the consent of the Board be and is hereby accorded to file Form B under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) in relation to the claim against the corporate debtor M/s. LEONARD EXPORTS PRIVATE LIMITED having its registered office at 2/7, SARAT BOSE ROAD, VASUNDHARA BUILDING 6TH FLOOR, SPACE - IV KOLKATA 700020.”

“RESOLVED FURTHER THAT Mr. Raj Kumar Choudhary, Authorised Signatory of the Company be and is hereby authorized to file, sign, and submit Form B to Resolution Professional appointed by National Company Law Tribunal (NCLT) and execute, submit all documents, statements, etc. and to do all such acts, deeds and things as may be necessary, desirable and expedient to give effect to the above resolution.”

“RESOLVED FURTHER THAT Mr. Raj Kumar Chowdhury, Authorised Signatory of the Company be and is hereby authorized to provide a true certified copy of this resolution to all concerned departments as may be necessary.”

/CERTIFIED TRUE COPY/

For DHANVRIDHI POLYFABS PRIVATE LIMITED

DHANVRIDHI POLYFABS PRIVATE LIMITED

Ravi Sharma

Director

RAVI SHARMA
Director
(DIN: 02695453)

DHANVRIDHI POLYFABS PVT. LTD.

Manufacturer and Traders of Calcium Carbonate and Color Masterbatch.

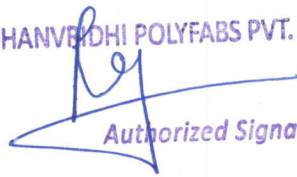
Registered Office : 113/1B, Chittaranjan Avenue
7th Floor, Room No. 7A, Kolkata - 700073, India

TO WHOM IT MAY CONCERN

We hereby authorize Mr. Raj Kumar Choudhary, Finance Manager to sign all papers, plaints, petitions, vakalatnama, affidavits, and all other documents as may be required to deal in the matter of Dhanvridhi Polyfabs Private Limited v/s Leonard Exports Private Limited.

His Signature is attested below:

DHANVRIDHI POLYFABS PVT. LTD.


Authorized Signatory

DHANVRIDHI POLYFABS PRIVATE LIMITED


Director

Date: 30/06/2022

Place: Kolkata

Phone : +91-33-32946062, 9073980707 / 08, Telefax : +91-33-32946062
Email : dhanvridhi@shrimaagroup.co.in
Website : www.shrimaagroup.co.in
CIN - U51909WB2012PTC173513

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FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT FOR WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date- 30.06.2022

To
The Interim Resolution Professional / Resolution Professional
Mr. Anal Basu
27, Haladhar Bardhan Lane
Kolkata-700012

From
Dhanvridhi Polyfabs Private Limited
113/1b, Chittaranjan Avenue,
5th Floor, Room No. – 5B,
Kolkata 700073

Subject: Submission of proof of claim.

Madam/Sir,

[Name of the operational creditor], hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of [name of corporate debtor]. The details for the same are set out below:

PARTICULARS		
1.	NAME OF THE OPERATIONAL CREDITOR	Dhanvridhi Polyfabs Private Limited
2.	IDENTIFICATION NUMBER OF THE OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDES AN IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDES IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	CIN U51909WB2012PTC173513 (Certificate of Incorporation attached)
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	ADDRESS –113/1B, Chittaranjan Avenue, 5th Floor, Room No. – 5B, Kolkata 700073 email address- rajkumar@shrimaagroup.com

Phone : +91-33-32946062, 9073980707 / 08, Telefax : +91-33-32946062
Email : dhanvridhi@shrimaagroup.co.in
Website : www.shrimaagroup.co.in
CIN - U51909WB2012PTC173513

DHANVRIDHI POLYFABS PVT. LTD.


Authorized Signatory

PARTICULARS		
4.	THE TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	40,70,879/-
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	INVOICES & LEDGERS
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NOT APPLICABLE
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	AT THE TIME OF SALE (DETAILS ATTACHED)
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET OFF AGAINST THE CLAIM	NOT APPLICABLE
9.	DETAILS OF: a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers	NOT APPLICABLE
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	ACCOUNT HOLDER NAME- Dhanvridhi Polyfabs Private Limited Bank Name- State Bank Of India Account No. 35765155842 IFSC-SBIN0004289 BRANCH- SME SALT LAKE
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	INVOICES LEDGER BANK STATEMENT INTEREST CALCULATION CHART
Signature of operational creditor or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]		
Name in BLOCK LETTERS: RAJ KUMAR CHOUDHARY		
Position with or in relation to the creditor: Finance Manager		

DHANVRIDHI POLYFABS PVT. LTD.


Authorized Signatory

PARTICULARS

Address of person signing: 236 New Station Road, Bhadrakali, Hooghly-712232

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

DECLARATION

I, RAJ KUMAR CHOUDHARY, currently residing at 236 New Station Road, Bhadrakali, Hooghly-712232], hereby declare and the state as follows:-

1. Leonard Exports Pvt Ltd, the corporate debtor was, at the insolvency commencement date, being the 16th day of June 2022, actually indebted to me in the sum of Rs. 40,70,879/-
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below : INVOICES, LEDGER, BANK STATEMENT & INTEREST CALCULATION CHART
2. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom .
3. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following : NOT APPLICABLE

Date : 30.06.2022
Place : KOLKATA

DHANVRIDHI POLYFABS PVT. LTD.

Authorized Signatory

(Signature of the claimant)

VERIFICATION

I, RAJ KUMAR CHOUDHARY the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

DHANVRIDHI POLYFABS PVT. LTD.

Authorized Signatory

(Signature of the claimant)

Verified at KOLKATA on this 30th day of June 2022

[Note: In the case of a company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorized for the purpose by the entity].